



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/978/2019  
MA No. 060/1955/2019  
MA No. 060/1912/2019  
MA No. 060/20/2020**

Chandigarh, this the 4<sup>th</sup> day of August, 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal,  
Chandigarh Bench, Chandigarh)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal,  
Bangalore Bench, Bangalore)

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Harinder Singh Grewal, IFS S/o Late Sh. Piara Singh Grewal, Aged 59 years, working as Managing Director (PSFDC), R/o H. No. 55, Sector 7, Chandigarh-160019.

**...Applicant**

(BY ADVOCATE: Sh. Rohit Seth)

**VERSUS**

1. Union of India through its Secretary, Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, Aligunj, New Delhi-110003.
2. State of Punjab, through its Additional Chief Secretary-cum-Financial Commissioner, Department of Forest & Wild Life Preservation, Punjab Civil Secretariat, Sector 9, Chandigarh-160009.
3. Mr. Jitendra Sharma S/o Late Sh. Dina Nath, Aged 58 years, Indian Forest Service (IFS), Principal Chief



Conservator of Forests (Head of Forest Force),  
Department of Forest & Wildlife Preservation, Govt. of  
Punjab, Forest Complex, Sector-68, SAS Nagar  
(Mohali), R/o H. No. 1615, Sector 39-B, Chandigarh-  
160036.

### **...Respondents**

(BY ADVOCATE: Sh. K.K. Thakur for respdt. No. 1  
Sh. Rakesh Verma for respdt. No.2 )

### **O R D E R(Oral)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. At the very outset, learned counsel for the applicant stated that the applicant has since retired and, therefore, nothing survives in the present Original Application.
2. In view of the above statement made by learned counsel for the applicant, the Original Application is disposed of as having been rendered infructuous.
3. Since the Original Application itself has become infructuous, therefore, nothing survives in the pending Miscellaneous Applications and those are also disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)**  
**Member(A) Member (J)**

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